

**NATIONAL COMPANY LAW APPELLATE TRIBUNAL, NEW DELHI**

**Comp. Appeal (AT) (Ins) No. 326 of 2020**

**IN THE MATTER OF:**

**Tricolite Electrical Industries Ltd.**

**...Appellant**

**Versus**

**Wipro Ltd.**

**...Respondent**

**Present:**

**For Appellant:- Mr. Shiv Kumar Suri, Mr. Shikhil Suri, Ms. Nikita Thapur  
and Ms. Shilpa Saini, Advocates**

**For Respondent:-Mr. Yugank G. Advocate**

**O R D E R**

**25.02.2020** Heard the Learned Counsel for the Appellant. At this stage, the Learned Counsel for the Respondent prays time for filing of Reply/Response, and that Reply/Response is to be filed by 17.03.2020. The Rejoinder if any, is to be filed within 3 days thereafter. The matter is directed to be listed on **24<sup>th</sup> March, 2020.**

**[Justice Venugopal M.]  
Member (Judicial)**

**[V.P. Singh]  
Member (Technical)**

**[Alok Srivastava]  
Member (Technical)**